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value is one thing while the official exchange value is another which is completely different

from the normal exchange value. All these

Oral Answers

difficulties will have to be considered. And a report is made to us that the Mission is either running smoothly and properly or there are difficulties, whether it is properly furnished or inadequately furnished, whether there is any wastage which can be stopped—all such questions are considered and reported upon.

SHRI BHUPESH GUPTA: May I know if the terms of reference to the Inspectorate for inspection include going into the allowances and salaries paid to certain categories of employees in order to find out whether they are justified, having regard to the living standard in those countries, and secondly whether there is a big discrepancy between those who are at the top and those who are at the bottom?

SHRI JAWAHARLAL NEHRU: So far as salaries are concerned, they are all fixed salaries. The question arises in regard to freight and allowances for entertainment and the rest. These are examined in all cases whether at the top or whether at the bottom, whether they have been properly utilised, whether they are in excess or whether they are not adequate.

SHRI KISHEN CHAND: May I know from the hon. Prime Minister whether this inspection was confined only to the emoluments of officers or was it concerned with questions of policy and with the activities of the officers? SHRI JAWAHARLAL NEHRU: I have just said that they cannot consider questions of policy. They are not determined in the Missions abroad. Questions of policy are determined here in Delhi.

SHRI S. MAHANTY: May I know how many cases of administrative and financial irregularities were pointed out by the report of the Inspectorate during the period 1954-55?

SHRI JAWAHARLAL NEHRU: Is the hon. Member thinking of some kind of an Audit Report? How can I say that? Obviously in inspecting many places, they point out some irregularities here and there. A few were serious; others were rather trivial.

## SCHEMES FOR SMALL SCALE INDUSTRIES

\*34. MOULANA M. FARUQI: Will the Minister for COMMEKCE AND INDUSTRY be pleased to state which State Governments, if any, have sent their schemes for the development of small scale industries in their States?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): A statement is laid on the Table of the House.

## STATEMENT

Andhra

Assam

Bihar

Bombay

Madhya Pradesh

Madras

Orissa

Punjab

Uttar Pradesh

West Bengal

Hyderabad

Mysore

Jammu and Kashmir

Madhya Bharat

PEPSU

Rajasthan

Saurashtra

Travancore-Cochin

Vindhya Pradesh

Ajmer

Bhopal

Coorg

Delhi

Himachal Pradesh

Kutch

Tripura.

موالنا ایم - فاروقی: کیا آئریبل ملستر یه بتائیں گے که اس سلسله میں اتر پردیش میں جو اسکیم بیمندی هے اس میں کیا مکھ مکھ بائیں هیں ؟

[मॉलाना एम० कारुकी: क्या आनरंबुल मिनिस्टर यह बतायेंगे कि इस सिलिसिले में उत्तर प्रदंश ने जो स्कीम भेजी हैं उसमें क्या मुख्य मुख्य बातें हैं?]

श्री नित्यानन्द कान्नगा : उत्तर प्रदंश से और दूसर प्रदंशों से जो स्कीमें आई हैं ये ज्यादातर ट्रीनंग और प्रोडक्शन स्कीम्स हैं।

مولانا ایم : فاروقی - اتر پردیش کو اس سلسله میں کتنی گرانت دی گئی ہے ؟

†[माँसाना एम० कारुकी : उत्तर प्रदेश को इस सिलसिले में कितनी गांद दी गई हैं?]

श्री निल्यानन्द कान्नगां : मेरं पास प्रदेशवार तफसील तो हैं नहीं, लेकिन में कश्च सकता हूं कि १६४४-४४ में १ करोड़ १२ लाख ८९ हजार ६४० रुपये दिखे गये थे।

مولانا أيم: فاروقى: كما كرانت دينے كا يم دستور هے كم جننى ولا دى جاتى هے اس كا أدها استيت خود خى كريں ? [मॉलाना एम० फारुकरे: क्या गान्ट दंने का यह दस्त्र हैं कि जितनी वह दी जाती हैं उसका आधा स्टंट खुद खर्च करें?]

श्री नित्यानन्द कान्नगां : आम ताँर पर एंसा रखा जाता हैं, लीकन अलग अलग स्कीम पर भी उसकी बदली की जाती हैं।

\*35. & \*36. [The questioner (Dr. Radha Kumud Mookerji) was absent. For answers, vide cols. 172-173 infra.]

## FOREIGN EXPERTS FOR SMALL SCALE INDUSTRIES

'37. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) whether foreign experts are being recruited for assisting small scale industries in India; and
- (b) if so, how many; from which countries; and on what terms?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix X, Annexure No. 3.]

SHRI M. GOVINDA REDDY: May I know, Sir, who selected these experts and on what basis?

SHRI N. KANUNGO: The selection was made by the Development Commissioner of Small Industries helped by experts from the Ford Foundation

SHRI M. GOVINDA REDDY: May I know, Sir, whether the selecting authorities were satisfied that tney were experts in the particular lines?

SHRI N. KANUNGO: They interviewed them, they got their reports from their previous employers ana also got reports from our Legations.